

**Anti-Pollution Measures in Kota
(Rajasthan)**

*213. SHRI SAIFUDDIN CHOWDHURY : Will the PRIME MINISTER be pleased to state :

(a) whether Kota in Rajasthan is under threat of 'Chemical Rains' due to effluents discharged by the industries and their lack of interest in taking effective anti pollution measures ; and

(b) the steps Government are contemplating to ensure that public safety is not endangered by these industries ?

THE PRIME MINISTER (SHRI RAJIV GANDHI) : (a) No, Sir.

(b) *Water Pollution*

So far, 6 out of a total of 8 major industries and 1 out of a total of 4 medium industries have put up treatment systems.

Air Pollution

The State Pollution Control Board has directed all the 9 air polluting industries to control their emissions.

Calcutta Airport

*214. SHRI AMAR ROY PRADHAN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the position of the Calcutta Airport in terms of passenger and cargo traffic and servicing and overhauling operations has shown steep decline since fifties and is trailing behind Delhi and Bombay ; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) and (b). The traffic data since 1968 is at present readily available. It indicates that the passenger and cargo traffic

has registered a modest growth at the Calcutta air port as compared to Delhi and Bombay airports where it has been very substantial. This is because of the relatively poor generation of traffic in Calcutta as compared to Delhi and Bombay.

There has been an overall augmentation in the servicing and overhauling facilities at Calcutta. Several major facilities for servicing of jet aircraft and engine components have been set up at Calcutta by the Indian Airlines. An investment of about Rs. 7 crores has been made by the Indian Airlines in the past five years for creating new facilities.

Coordination between Union and State Governments for Development of Tourism during the Seventh Five Year Plan

*215 SHRI B.V. DESAI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the State Tourism Development Corporations have been advised by his Ministry to formulate proposals to promote private sector investment ;

(b) if so, whether a meeting of the various State Tourism Development Corporations was held in October, 1984 ;

(c) if so, the main subjects discussed and the decisions arrived at the meeting ; and

(d) whether the main purpose of the meeting was to discuss the question of coordination between the Union and the State Governments for the development of tourism, particularly during the Seventh Five Year Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) to (d). The Approach Paper on the Seventh Five Year Plan as formulated by the Planning Commission and subsequently approved by the Na-

tional Development Council has made the following recommendation :—

“There is a vast potential for development of tourism in the country. Tourism should be accorded the status of an industry. Private sector investment will have to be encouraged in developing tourism and public sector investments should be focused only on development of support infrastructure.”

This recommendation was brought to the notice of the Managing Directors of Tourism Development Corporations of State/Union Territories at a meeting held on 12th October, 1984 at New Delhi.

The salient points emerged from the discussions in the meeting were :—

- (1) While formulating Seventh Five Year Plan proposals, the State Tourism Development Corporations should keep in view the recommendation of the NDC and outlines of the tourism plan of the Central Government for the Seventh Five Year Plan so that the efforts and the resources of the Central and the State Governments complement each other to avoid duplication of facilities.
- (2) Each State should identify one or two festivals celebrated in their States for publicising in India and abroad.
- (3) The State Tourism Development Corporations were also requested to :
 - (i) Co-ordinate with the other Corporations to market each others' tours to increase domestic tourism.
 - (ii) Re-activate their association for mutual exchange of views and experience.

(iii) Play an active role in the introduction of water sports and other sports in their States.

(iv) Try to provide budget hotels, if necessary, jointly with ITDC or the private sector and offer adequate way side amenities like toilet blocks and snack bars on the national highways.

(v) Take advantage of training facilities offered by the Institute of Hotel Management, Catering Technology & Applied Nutrition.

(4) The architecture and decor of the accommodation constructed by the Corporations should reflect the environment/culture and other special features of the place.

(5) The importance of coordination among various agencies involved in the development of tourism, both at the Centre and the State levels and from the private sector were also emphasised in the meeting.

[*Translation*]

Persons Murdered during Lok Sabha and Assembly Elections

***216. SHRI VILAS MUTTEMWAR :
SHRI HARISH RAWAT :**

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the State-wise number of persons murdered during the last elections to Lok Sabha and Legislative Assemblies and the number of polling booths captured ;

(b) whether it is a fact that unlicensed firearms were used in these cases of murder and booth-capturing ;

(c) if so, the action taken by Government to check the use of unlicensed weapons and curb such incidents ; and